

**Amendment to Anti Defection Law**

2730. SHRI V. SREENIVASA PRASAD:  
SHRI M.V. CHANDRASEKHARA MURTHY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Government propose to bring forward legislation to amend the anti defection law; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS THE MINISTER OF STATE IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): (a) and (b). Pres-

ently there is no proposal to amend the anti defection law. However the amendment if any to the anti defection law, particularly in view of the latest Supreme Court Judgement will be taken after a detailed examination of the Judgement.

**Export of Milk Products**

2731. SHRI NAWAL KISHOR RAI: Will the Minister of COMMERCE be pleased to state the value and quantity of milk products exported by NDDB under the brand name 'Amul' during each of the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHID): NDDB has reported that it did not export any milk products during 1988-89 and 1989-90. Details of exports of these items by NDDB during 1990-91 and the current year are as under:-

	Products	1990-91		1991-92	
		Qty. (MT)	Val.	1.4.91 Qty. (MT)	1 to 31.10.91 Val.
1	2	3	4	5	6
1.	Pure Milk Ghee	48	Rs. 3204000/-	48	\$ 192000
		72	\$ 272160	-	-
2.	SMP	1451.125	\$ 1932586.25	974.400	\$ 1103420
3.	FCMP	811.733	\$ 1494267.84	192.747	\$ 389468.76
4.	Infant Milk Food	-	-	30.720	\$ 59532.00
5.	Butter	7.50	\$ 18750.00	10.05	\$ 25125.00